

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (C) No(s).877-881/2015

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL)
AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. ETC. ETC. Respondent(s)
(With appln.(s) for ex-parte stay and office report)

Date : 31/08/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOELFor Petitioner(s) Mr. N.K. Kaul,ASG
Ms. Vimla Sinha,Adv.
Mr. Bhuvan Mishra,Adv.'
for Mr. D.S. Mahra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice by speed post.

Tag with TP(C)Nos.257-266 of 2014.

Until further orders, there shall be stay of further proceedings in (i) Writ Petition No.4600/2014 (M/s. Golflinks Software Park Pvt. Ltd. vs. Union of India & Ors.); (ii) Writ Petition No.4601/2014 (M/s. Manyata Promoters Pvt. Ltd. vs. Union of India & Ors.) and (iii) Writ Petition No.6160/2014 (M/s. Brigade Enterprises Ltd., Bangalore vs. Union of India & Ors.) pending before the High Court of Karnataka at Bangalore and (a) Special Civil Application Nos.14928/2014 (M/s. Sadbhav

Engineering Ltd. vs. Union of India & Anr., (b)
18173/2014 (M/s. Dev Information Technology Pvt. Ltd. vs.
Union of India & Ors.) pending before the High Court of
Gujarat at Ahmedabad

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar